



Standard Fire Special Peril Policy (Commercial) – Add ons

1) Cost of Clearing Drains Clause

(UIN: IRDAN134CP0010V01201819/A0041V01201920)

It is hereby declared and agreed that this Policy extends to cover any expense necessarily incurred by the Insured in the clearing of drains within the surrounding premises as a consequence of property insured by this policy being destroyed or damaged by fire or by any other perils hereby insured against, it being understood that the total liability for such clearing shall not exceed any one loss.
